

(a) whether there is Central Poultry Breeding Farm in Uttar Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) whether Government propose to set up Central Poultry Breeding Farms in Basti, Azamgarh, Mhow, Gajipur and Deoria in eastern Uttar Pradesh;

(d) if so, by what time; and

(e) if not, the reasons therefor?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) to (e). The existing Central Poultry Breeding Farms located at Hessarghatta (Bangalore), Bombay, Bhubaneshwar and Chandigarh are in a position to meet the requirements of quality parent stock chicks of Uttar Pradesh. As such, there is no need to set up any new Central Poultry Breeding Farm in Uttar Pradesh.

[English]

Indian Islands

*976. SHRI SHANKERSINGH VAGHELA: Will the Minister of home AFFAIRS be pleased to state:

(a) the number of Indian Islands in the Bay of Bengal, Sindhu Sagar and Hind Maha Sagar;

(b) the number of such islands having postal, educational and medical facilities;

(c) the number of islands which are uninhabited;

(d) how many of such islands are near India's sea border; and

(e) what protective arrangements have been made so that some of these uninhabited Islands are not occupied by foreigners?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) to (c). The number of Islands including Islets, reefs and isolated rocks under Indian jurisdiction are as follows:

(a) Arabian Sea	447
(b) Bay of Bengal	151
(c) Andaman Sea	572
(d) Lakshadweep Sea	27
Total	1,197

All the 48 inhabited Islands under the administrative control of Andaman and Nicobar and Lakshadweep Administrations have postal, educational and medical facilities. Except these Islands, other Islands are uninhabited.

Indian Navy maintains regular surface and air surveillance over these islands and Coast Guards ships and aircraft regularly carry out patrol of the off-flung islands in order to safeguard the national interests.

Ban on Migration of Kashmiri Pandits

*977. PROF. VIJAY KUMAR MALHOTRA:
SHRI PRAKASH KOKO
BRAHBHATTT:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have imposed a ban on the migration of Kashmiri Pandits from Jammu and Kashmir henceforth;

(b) if so, the reasons therefor;